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Central Administrative Tribunal
Principal Bench

C.P. No. 375/2002 In
O.A. No. 439/2001

New Delhi this the 11th day of December, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Shri Sanjay Kumar Jain
DSKP Gr. II, Western Railway
presently working as
Sr. Instructor (Stores)
Zonal Training School
Western Railway
Udaipur.

-Applicant

(By Advocate: Ms. Meenu Mainee)

Versus

1. Shri R.K. Singh
Secretary
Railway Board
Ministry of Railways
New Delhi.
2. Shri K.K. Aggarwal
General Manager
Western Railway
Church Gate
Mumbai
3. Shri Arun Kumar
Dy. Controller of Stores (W&S)
Wagon Repair Shop
Western Railway
Kota (Rajasthan)

-Respondents

(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for respondents has submitted that the Writ Petition filed by the respondents against the order of the Tribunal dated 15.4.2002, which is subject matter in CP-375/2002, has been disposed of by the Hon'ble High Court vide order dated 4.12.2002 with further directions. This has been confirmed by the learned counsel for the petitioner.

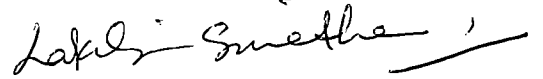
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2. Noting the above facts and submissions of the learned counsel for parties, CP-375/2002 is dismissed. Notices to the alleged contemnors are discharged.

3. In view of this, MA-2567/2002 is also disposed of as infructuous.



(V.K. Majotra)
Member (A)



(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.